# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 718 TO BE ANSWERED ON 05.02.2021

#### Impact of Central Vista Redevelopment Project on Air Pollution

718. SHRI T.N. PRATHAPAN: DR. MOHAMMAD JAWED: SHRI KUMBAKUDI SUDHAKARAN: SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry has considered the impactof the Central Vista Redevelopment project on the airpollution levels;
- (b) if so, the details thereof and if not, the reasonstherefor;
- (c) whether his Ministry has considered the impactof the construction of the project on daily traffic/roaddiversions;
- (d) if so, the details thereof and if not, the reasonstherefor;
- (e) whether the Government is aware that nearly 416sq. km of dense forest cover will be necessitated tooffset the carbon footprint of the project; and
- (f) if so, the steps being taken to address the same and if not, the other steps proposed by the Ministry tooffset the carbon footprint?

### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (d) The Ministry, has granted environment clearance for expansion and renovation of Existing Parliament Building by M/s Central Public Works Department Parliament House at plot number 116 and 118 at Central Vista, New Delhi. The Environmental Clearance, issued to the project ,mandates conditions including, *inter-alia*, compliance to Notification GSR 94(E) dated 25.01.2018 of MoEF&CC regarding dust mitigation measures for construction and demolition activities; implementation of plan to contain exceedance in ambient air quality at the site; implementation of Traffic Management Plan, etc.

The Ministry has also issued Terms of Reference (ToR) for preparation of Environmental Impact Assessment (EIA) Report and Environmental Management Plan (EMP) for Development/Redevelopment of Common Central Secretariat Buildings, Central Conference Centre along with other buildings by M/s Central Public Works Department at plot Nos. 137, 120, 22A, 22B, 22C,23D, 23C, 23B, 138, A&B Hutments, Part of Plot 30B and 108 at Central Vista New Delhi. The TOR

issued to the project, *inter-alia*, includes assessment of the cumulative impact of development activities within Central Vista Avenue and the Environmental Management Plan.

(e) and (f) Both the proposals do not involve diversion of forest land. The project for expansion and renovation of existing Parliament Building envisages implementation of energy conservation measure to reduce carbon footprint. Compensatory plantation against tree cutting as per Delhi Tree Preservation Act are prescribed along-with various energy conservation measures with respect to offset the carbon foot print.

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